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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. K. K. K. K.

LAW OFFICER

FOR PETITIONER

Counsel for Respondent

X

22/2/18

22/02/18

R. DEVARAJ.

ORDER

Law Officer of the applicant company present and prayed for time to file a memo to withdraw the petition. Counsel for respondent present. Time is enlarged at request. Put up on 27.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc